

HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the ____ August, 2018

No.HCM.II/33/2017-LIB/

Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute the Editorial Committee comprising the following for publication of Volume 3 Issue 1 (2018) of the Newsletter of the High Court of Meghalaya.

1. Smti. B.Mawrie, Registrar General, High Court of Meghalaya as Chief Editor;
2. Smti. R. Rymbai, Assistant District and Sessions Judge, Shillong as Editor;
3. Shri. A.W. Lanong, Jt.Registrar cum-OSD, High Court of Meghalaya as Editor;
4. Shri Vincent Rani, Computer Operator, High Court of Meghalaya as co-ordinator.

By order,

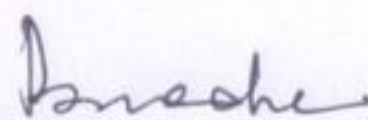
REGISTRAR GENERAL

Memo. No.HCM.II/33/2017-LIB/ 4289A

Shillong, the 9th August, 2018

Copy to for information:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
2. The P.S to Hon'ble Mr.Justice S.R.Sen, Judge, High Court of Meghalaya.
3. PA to Smti. B.Mawrie, Registrar General, High Court of Meghalaya.
4. Smti. R. Rymbai, Assistant District and Sessions Judge, Shillong.
5. Shri. A.W. Lanong, Jt.Registrar cum-OSD, High Court of Meghalaya.
- ✓ 6. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
7. Shri Vincent Rani, Computer Operator, High Court of Meghalaya.
8. Office file.


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